| PRABHHANS INDUSTRIES LIMITED (FORMERLY KNOWN AS SEA GOLD INFRASTRUCTURE LIMITED) Corporate Identification Number: L70200TG19939LC016389 Registered Office - Plot No.270E/A, MCH No. 985, Road No.10, Jubilee Hills, Hyderabad, TG- 500 033 Tel: 040-23544558, Email - seagoldacqa@gmail.com Website: www.seagoldaqua.com; | | |
|---|--|--|
| Recommendations of the Committee of Independent Directors ("IDC") on the Open Offer to the Public Shareholders of Prabhhans Industries Limited (Formerly Known as Sea Gold Infrastructure Limited) ("Target Company") under Regulation 26(7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ["SEBI (SAST) Regulations, 2011"/ "Regulations"] | | |
| 1 | Date | January 24, 2022 |
| 2 | Name of the Target Company ("TC") | Prabhhans Industries Limited (Formerly Known as Sea Gold Infrastructure Limited) |
| 3 | Details of the Offer pertaining to TC | The Offer is being made by the Acquirer in terms of Regulation 3(1) and 4 and other applicable provisions as required under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 for acquisition of upto 15,31,330 (Fifteen Lakh Thirty) One Thousand Three Hundred Thirty) Equity Shares of INR 10/- (Rupees Ten Only) each representing 24,51% of the Equity Share Capital of the Target Company at a price of INR 10/- (Rupees Ten Only) per equity share as determined in accordance with Regulation 8 of the SEBI (SAST) Regulation, 2011 |
| 4 | Name of the Acquirer and PAC with the acquirer | Mr. Satnam Singh ("Acquirer 1") (PAN: BROPS5260E), Ms. Harjot Kaur Chawla ("Acquirer 2") (PAN: BCRPC5687D), Ms. Parminder Kaur ("Acquirer 3") (PAN: ACJPK8431C) |
| 5 | Name of the Manager to the Offer | Fast Track Finsec Private Limited |
| 6 | Members of the Committee of Independent Directors | Mr. Syed Khaleel Ahmed- Chairman Mr. Sathaiah Bathula- Member |
| 7 | IDC Members relationship with the TC (Director, Equity Shares owned any other contract/ relationship), if any | IDC Members are Independent Directors on the Board of Directors of the Target Company. None of them have entered into any contract or have other relationship with the Target Company. |
| 8 | Trading in the Equity shares/ other securities of the TC by IDC Members | No trading in the Equity Shares of the Target Company has been done by any of the IDC Members. |
| 9 | IDC Member relationship with the Acquirer (Director, Equity Shares owned any other contract/ relationship), if any | None of the IDC Member are Director in companies where nominees of the Acquirer are acting as Director(s) nor have any relationship with the Acquirers in their personal capacities. |
| 10 | Trading in the Equity Shares/ other securities of the Acquirer by IDC Members | Nil |
| 11 | Recommendation on the | IDC is of the view that Open Offer is fair and |

Open Offer, as to whether the reasonable. offer is fair and reasonable Summary of reasons

nd IDC has taken into consideration the following recommendation for making the recommendation: IDC has reviewed:- a) The Public Announcement

12 ("PA") dated September 07, 2021 in connection with the Offer issued on behalf of the Acquirer,

b) The Detailed Public Announcement ("DPS")

which was published on September 14, 2021 and; c) The Letter of Offer ("LoF") January 18,

Based on the review of PA, DPS and LoF, the IDC is of the opinion that the Offer Price of INR 10/-(Rupees Ten Only) Per Equity Share offered

by the Acquirers is in line with the provisions of SEBI (SAST) Regulation, 2011 and prima facie appears to be justified. 13 οf

Details None Independent

Advisors

Any other matter(s) to be None highlighted

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and

correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company

under the SEBI (SAST) Regulations, 2011. For PRABHHANS INDUSTRIES LIMITED

(Formerly Known As Sea Gold Infrastructure Limited) Sd/-Date: January 24, 2022 Syed Khaleel Ahmed

Chairman- IDC

Place: Hyderabad